

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/1/2017
NAME OF THE APPLICANT : TECHNOLOGY FRONTIERS INDIA PVT LTD
UNDER SECTION : 2(41)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SRI VARSHINI
For
V. Mahesh

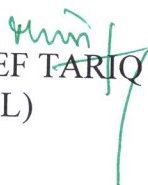
COUNSEL FOR PETITIONER



ORDER

Counsel for Applicant prays time for filing original documents in respect of the relief sought for. At request, time is enlarged. Put up on 21.02.2017 at 10.30 A.M.

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)



K. ANANTHA PADMANABHASWAMY
MEMBER (JUDICIAL)

